

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**STARRED QUESTION NO. 410**  
TO BE ANSWERED ON 23.03.2020

**GIRLS AND BOYS HOSTELS FOR ST STUDENTS**

\*410. SHRI FEROZE VARUN GANDHI:  
SHRI HEMANT TUKARAM GODSE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of girls and boys hostels for students belonging to the Scheduled Tribes in India, State-wise including Maharashtra and district-wise for Uttar Pradesh;
- (b) whether the Government has implemented any Centrally Sponsored Schemes for the construction of hostels for such students and if so, the details thereof;
- (c) the amount allocated to Uttar Pradesh and Maharashtra during the last three years under these schemes and the amount spent by these State Governments out of the amount allocated; and
- (d) whether the Union Government has received any proposal from both these States for construction of hostels and if so, the steps taken by the Government in this regard?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI ARJUN MUNDA)

(a) to (d) : A Statement is laid on the Table of the House.

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**Statement referred to in reply to Lok Sabha Starred Question No.\*410 due for answer on 23.03.2020**

(a) & (b) : Hostels are constructed under various schemes of the Central Government, State Government and Voluntary Organisation for various purposes. The proposals for construction of Hostels for Boys and Girls belonging to the Scheduled Tribes are also considered under the scheme of Special Central Assistance to Tribal Sub Scheme (SCA to TSS), Scheme of Development of Particularly Vulnerable Tribal Groups (PVTG) and Grants under Article 275(1) of the constitution. Details of all hostels are not maintained centrally.

(c) & (d): Proposals for construction of hostels for ST boys and girls are received from State Governments from time to time. Details of projects approved and funds allocated to the states of Maharashtra and Uttar Pradesh for construction of Hostels for Boys and Girls belonging to the Scheduled Tribes by Ministry of Tribal Affairs during the last three years are as under:

(Rs. in Lakh)

| Name of State | Financial Year 2017-18          |                      | Financial Year 2018-19          |                      | Financial Year 2019-20          |                      |
|---------------|---------------------------------|----------------------|---------------------------------|----------------------|---------------------------------|----------------------|
|               | Projects approved with location | Financial Allocation | Projects approved with location | Financial Allocation | Projects approved with location | Financial Allocation |
| Maharashtra   | 02<br>(Nashik & Nagpur)         | 943.00               | No new proposal                 | 150.00               | 0                               | 0                    |
| Uttar Pradesh | 0                               | 0                    | 1<br>(Gorakhpur)                | 55.00                | No new proposal                 | 55.00                |

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